

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW

OA 176/2005

This the 27th day of April, 2005

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Shri M.K. Misra, Member (A)

Shri A.K. Tandon
S/o Late Dr. Bal Mokand
R/o 12, D.M. Compound Colony
Lal Bagh, working as Special
Secretary, Agricultural Production
Commissioner Branch, Civil Secretariat
Govt. of UP, Lucknow.

(By Advocate Shri A. Moin)

...Applicant

v e r s u s

1. Union of India through Secretary
Dept. of Personnel & Training, New Delhi.
2. Union Public Service Commission
New Delhi through Secretary.
3. State of U.P. through Secretary
Appointment, Civil Secretariat
Lucknow.

...Respondents

(By Advocate Shri Deepak Shukla
proxy for Shri P. Kumar for R-1
and Shri Raj Singh, proxy for
Shri A.K. Chaturvedi, for R-2&3.)

O R D E R (ORAL)

By Shri Shanker Raju,

Heard the learned counsel.

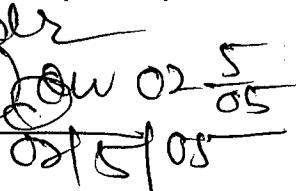
2. Applicant who is inducted in IAS, successfully completed the training course in Mussoorie, has made a representation for his confirmation and other antecedents benefits. This is yet to be responded to by the respondents.

3. Accordingly, OA stands disposed of at the admission stage with direction to respondent No.1 to dispose of the pending representation of the applicant by a detailed and speaking order to be passed within three months from the date of receipt of a copy of this order. If the applicant is still aggrieved, it shall be open to him to approach this Tribunal in accordance with law. No costs.


(M.K. Misra)
Member (A)

/vikas/


(Shanker Raju)
Member (J)


Copy of order
prepared on 02-05-05
02/05/05